

**CUSTOM, EXCISE & SERVICE TAX APPELLATE TRIBUNAL, NEW DELHI**  
**Customs, Service Tax & Anti Dumping Branch**  
**WEEKLY DISPATCH STATEMENT**  
**FROM 04-04-2022 TO 08-04-2022**

<u>S. NO.</u>	<u>APPEAL NO.</u>	<u>FINAL ORDER NO.</u>	<u>DATE OF ORDER RECEIVED FROM THE PS TO HON'BLE PRESIDENT /MEMBERS</u>	<u>DATE ON WHICH ORDER SENT FOR DISPATCH</u>
1	C/50137/2016	M.O/50110/2022	6/4/2022	8/4/2022
2	C/50138/2016	M.O/50111/2022	6/4/2022	8/4/2022
3	C/50139/2016	M.O/50112/2022	6/4/2022	8/4/2022
4	C/50140/2016	M.O/50113/2022	6/4/2022	8/4/2022
5	C/50163/2016	M.O/50114/2022	6/4/2022	8/4/2022
6	C/50180/2016	M.O/50115/2022	6/4/2022	8/4/2022
7	C/50249/2016	M.O/50116/2022	6/4/2022	8/4/2022
8	C/50250/2016	M.O/50117/2022	6/4/2022	8/4/2022
9	C/50251/2016	M.O/50118/2022	6/4/2022	8/4/2022
10	C/50252/2016	M.O/50119/2022	6/4/2022	8/4/2022
11	C/50253/2016	M.O/50120/2022	6/4/2022	8/4/2022
12	C/415/2009	M.O/50123/2022	6/4/2022	8/4/2022
13	C/57/2010	M.O/50125/2022	6/4/2022	8/4/2022
14	ST/60204/2013	M.O/50128/2022	6/4/2022	8/4/2022
15	C/50497/2022	F.O/C/A/50283/2022	5/4/2022	7/4/2022
16	C/50999/2021	F.O/C/A/50304/2022	4/4/2022	7/4/2022
17	C/52740/2019	F.O/C/A/50310/2022	4/4/2022	7/4/2022
18	ST/52239/2016	F.O/ST/A/50311/2022	4/4/2022	7/4/2022
19	ST/53721/2018	F.O/ST/A/50312/2022	4/4/2022	7/4/2022
20	C/52355-52356/2016 &C/52362/2016	F.O/C/A50313-50315/2022	5/4/2022	7/4/2022

uploaded in PDF format on the CESTAT website immediately after signature of the Hon'ble members on the same day for the parties and public at large.  
Thus all the interested parties and other information seekers under R.T.I Act may download these orders from CESTAT website.



  
**DEPUTY REGISTRAR**